

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 38/2017 In T.P. No. 22 & 23/NCLT/AHM/2017 (New)

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.05.2017**

Name of the Company: CPL Holding Pvt. Ltd. With I R M Brands Pvt. Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

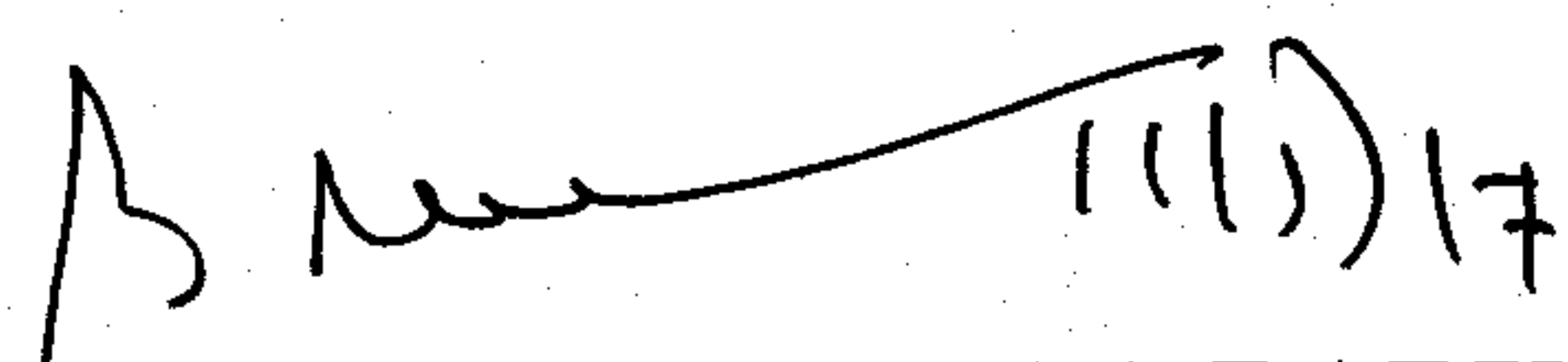
S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NAVIN K PAHWIA	ADV.	PETITIONER	 FOR, NAVIN K PAHWIA
2.				

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner.

Heard Learned Counsel for Petitioner.

Order reserved.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 11th day of May, 2017.